

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 225
CP/06(AHM)2023

Order under Section 241-242 of Co.Act, 2013

IN THE MATTER OF:

Satish Kumar Khivraj Rathi
V/s
Gujarat Flurochemicals Ltd & Ors

.....Applicant

.....Respondent

Order delivered on ..14/03/2023

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Dhiren Dave, Adv.
For the Respondent :

ORDER

We direct Learned Counsel for the applicant to file an affidavit of service of notice within a week.

Matter stands adjourned to 19.05.2023.

-sd-

AJAI DAS MEHROTRA
MEMBER (TECHNICAL)

-sd-

DR. MADAN B GOSAVI
MEMBER (JUDICIAL)